

*By E-Mail/ Speed Post/Special Messenger*  
**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO. HC.VII-03/2020/13733 /A**

From :- Shri Romen Baruah  
Registrar (Vigilance)  
Gauhati High Court  
Guwahati

To, The District & Sessions Judge  
West Karbi Anglong, Hamren

Dated Guwahati, the 22<sup>nd</sup> of December, 2022

Sub:- **Permission to avail LTC.**

Ref:- Letter No. DJ/WKA/2022/Estt./1/137 dated 16.12.2022

Sir,

With reference to the above, I am directed to inform you that Shri Ajoy Kumar Basumatary, Chief Judicial Magistrate, West Karbi Anglong, Hamren, has been allowed to avail LTC for the block period of 2018-2021 (by way of carry forward), w.e.f. 24.12.2022 to 28.12.2022 to visit Digha (Kolkata) along with his wife and two children, by the shortest possible route, as per existing Rules.

Shri Basumatary may be informed accordingly.

Thanking you,

Yours faithfully,

*Sd/-*

**REGISTRAR (VIGILANCE)**

**Memo NO. HC.VII-03/2020/13734-13737/A, dated- 22/12/2022**  
Copy to:-

1. The Principal Accountant General, (A&E), Assam, Guwahati for information.
2. Shri Ajoy Kumar Basumatary, Chief Judicial Magistrate, West Karbi Anglong, Hamren for information with reference to his letter dated 16.12.2022.
3. The Deputy Registrar (Finance), Gauhati High Court, Guwahati for information and to take necessary action.
4. ✓ The Project Manager, Gauhati High Court, Guwahati for information with request to take necessary steps for uploading this letter in official website of this Hon'ble Court.

*21/12/2022*  
**REGISTRAR (VIGILANCE)**

*DK*